

## FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAHI SHIPPING (INDIA) PRIVATE LIMITED

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                      |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Rahi Shipping (India) Private Limited                                                                                                |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 23 <sup>rd</sup> September 2010                                                                                                      |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | RoC Goa                                                                                                                              |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U35100GA2010PTC006493                                                                                                                |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | G-37, Ground Floor Sapana Terrace, Swatantra Path, Vasco Da Gama, South Goa GA 403802 IN                                             |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 16 <sup>th</sup> September 2021<br>Order received by IRP on 5 <sup>th</sup> October 2021                                             |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 3 <sup>rd</sup> April 2022                                                                                                           |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Ajay Marathe<br>IBBI Reg No<br>IBBI/IPA-001/IP-P01262/2018-19/12170                                                                  |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | <a href="mailto:ajaym7@rediffmail.com">ajaym7@rediffmail.com</a><br>205 Sudama Yash Apartment, Off Kelkar Road, Dombivli (E) 421201  |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <a href="mailto:Ajaym7@rediffmail.com">Ajaym7@rediffmail.com</a><br>201 Aadhar Height Opposite Bhagshala Maidan Dombivli West 421202 |
| 11.                  | Last date for submission of claims                                                                                                    | 19 <sup>th</sup> October 2021                                                                                                        |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                       |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                       |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of authorized representatives are available at:                                             | Web link<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Not Applicable                    |



Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Rahi Shipping (India) Private Limited on 16<sup>th</sup> September 2021.

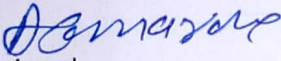
The creditors of Rahi Shipping (India) Private Limited are hereby called upon to submit their claims with proof on or before 19<sup>th</sup> October 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Ajay Marathe   
Insolvency Professional

IBBI Registration Number IBBI/IPA-001/IP-P01262/2018-19/12170

Date: 6<sup>th</sup> October 2021

Place: Dombivli

